

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.08/AM21
DATED 28.10.2020
(HELD ON 29.10.2020)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 08/87ALC1/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 29.10.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 06/87 dated 16.09.2020 since uploaded on DGFT website.

Case No. A-23 NC No.8/21 Dated: 28.10.2020	M/s. Chirag Pack (India) Pvt. Ltd.	HQ. F. No. 01/87/50/350/AM12 RLA F. No. 03/94/40/921/AM12 AA No. 0310677985 dated 20.01.2012	Status: Deferred
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Subject:- Request for enhancement of quantity of Import Item No.5 in respect of Advance Authorization No.0310677985 dated 20.01.2012 - M/s. Chirag Pack (India) Pvt. Ltd., Mumbai.

Decision: - The committee considered the case as per agenda for personal hearing. A representative of the firm attends the personal hearing. The committee after hearing the firm decided to call for percentage of solid content in item No.5 from the firm and deferred the case.

Case No. A-24 NC No.8/21 Dated: 28.10.2020	M/s. Polyfill Technologies Pvt. Ltd.	HQ. F. No. 01/87/50/588/AM17 RLA F. No. 34/24/40/226/AM17 AA No. 3410042681 Dated 22.11.2016	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410042681 Dated 22.11.2016.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-


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विदेश व्यापार संस्थान/DGFT
नयाँ दिल्ली
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- As per Appendix 4E submitted wastage is shown as 3%, while as per imported material requirement wastage comes out to be around 11%. Please clarify correct wastage & justification.
- Import item No.4 is shown as additive which is around 15% of export weight which seems to be high. Please justify.
- Production of item of export & corresponding consumption of raw materials for last one year duly certified by CGST authorities.

Case No. A-25 NC No.8/21 Dated: 28.10.2020	M/s. R.R. Kabel Ltd., Mumbai	HQ. F. No. 01/87/50/296/AM18 RLA F. No. 03/95/40/917/AM17 AA No. 0310814941 Dated 31.07.2017	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0310814941 Dated 31.07.2017.

Subject: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No. A-26 NC No.8/21 Dated: 28.10.2020	M/s. Gujarat Fluorochemicals Ltd.	HQ. F. No. 01/87/50/474/AM19 RLA F. No. 34/24/40/167/AM19 AA No. 3410044396 Dated 08.08.2018	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410044396 dated 08.08.2018.

Subject: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No. A-27 NC No.8/21 Dated: 28.10.2020	M/s. Gujarat Fluorochemicals Ltd.	HQ. F. No. 01/87/50/802/AM19 RLA F. No. 34/24/40/128/AM19 AA No. 3410044337 Dated 18.07.2018	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0310814941 Dated 31.07.2017.

Subject: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No. A-28 NC No.8/21 Dated: 28.10.2020	M/s. Gujarat Fluorochemicals Ltd.	HQ. F. No. 01/87/50/803/AM19 RLA F. No. 34/24/40/133/AM19 AA No. 3410044314 Dated 09.07.2018	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 0310814941 Dated 31.07.2017.

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वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उत्तर प्रदेश

Subject: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case as last deferment.

Case No. A-29	M/s. Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/124/AM12	Status: Deferred
NC No.8/21		RLA F. No. 05/24/40/118/AM12	
Dated: 28.10.2020		AA No. 0510295759 Dated 05.07.2011	

Subject: Fixation of norms in respect of Advance Authorization No. 0310814941 Dated 31.07.2017.

Subject: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No. A-30	M/s. Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/272/AM13	Status: Deferred
NC No.8/21		RLA F. No. 03/95/40/229/AM13	
Dated: 28.10.2020		AA No. 0510336112 Dated 28.09.2012	

Subject: Fixation of norms in respect of Advance Authorization No. 0510336112 dated 28.09.2012.

Subject: The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.08.2020 and reminder dated 13.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No. A-31	M/s. Synthetic Packers Pvt. Ltd., Bangalore	HQ. F. No. 01/87/50/900/AM19	Status: Deferred
NC No.8/21		RLA F. No. 07/24/40/35/AM18	
Dated: 28.10.2020		AA No. 0710111642 dated 23.05.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 0710111642 dated 23.05.2017.

Subject: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 13.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Dilip Kumar

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision (DRAFT)
MEETING NUMBER : 8/87-ALC1/2020 MEETING DATE : 28.10.2020

Online cases

1	Case No.:270/24/87- ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date: 8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/01076/AM19/	RLA File :03/94/040/00957/AM19/	Lic.No/Date: 0310826832 05.02.2019	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

2	Case No.:19/3/87-ALC1/2019	Party Name:CINTURONES ALVI (INDIA) PVT. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00064/AM20/	RLA File :05/23/040/00035/AM20/	Lic.No/Date:0510410399 26.04.2019	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 31.07.2020 and reminder dated 15.10.2020. However, a reply is awaited. The committee deferred the case for last time.			

3	Case No.:13/18/87-ALC1/2019	Party Name:SUPREME PETROCHEM LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00580/AM20/	RLA File :03/95/040/01368/AM19/	Lic.No/Date:0310828758 03.05.2019	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:18/9/87-ALC1/2019	Party Name:KINGSPAN INSULATION PVT.LTD.,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00297/AM20/	RLA File :31/83/040/00075/AM20/	Lic.No/Date:3110067505 16.08.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

5	Case No.:25/9/87-ALC1/2019	Party Name: TIME TECHNOPLAST LTD.	Meet No/Date: 8/87-ALC1/2020 28.10.2020	Approved
	HQ File	RLA File	Lic.No/Date: 0310831120	

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Ministry of Commerce
New Delhi

:01/87/050/00304/AM20/

:03/95/040/00486/AM20/

21.08.2019

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/304/AM20, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
EMPTY 26.2 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 2100 KGS, EPOXY RESIN 111000 KGS, EPOXY HARDNER 102000 KGS, GLASS FIBER 735000 KGS, HDPE GRANULES 375000 KGS, LLDPE GRANULES 600000 KGS, METAL INSERT 300000 NOS, SAFETY VALVE 300000 NOS	300000Nos.	EPOXY ACCELERATOR	2184Kg
EMPTY 47.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS NET CONTENT ACCELERATOR 455 KGS, EPOXY RESIN 20650 KGS, EPOXY HARDNER 19600 KGS, GLASS FIBER 155750 KGS, HDPE GRANULES 60200 KGS, LLDPE GRANULES, 115500 KGS, METAL INSERT 35000 NOS, SAFETY VALVE 35000 NOS	35000Nos.	EPOXY RESIN	115440Kg
		EPOXY HARDNER	106080Kg
		GLASS FIBER	764400Kg
		HDPE GRANULES	393750Kg
		LLDPE GRANULES	630000Kg
		METAL INSERT (Made out of Carbon Steel Grade E-450, size 65MM Dia x 55MM long)	Nett to Nett
		SAFETY VALVE (For Gas Cylinder made out of Brass)	Nett to Nett
		EPOXY ACCELERATOR	473.200Kg
		EPOXY RESIN	21476Kg
		EPOXY HARDNER	20384Kg
		GLASS FIBER	161980Kg
		HDPE GRANULES	63210Kg
		LLDPE GRANULES	121275Kg
		METAL INSERT (Made out of Carbon Steel Grade E-450, size 65MM Dia x 55MM long)	Nett to Nett
		SAFETY VALVE (For Gas Cylinder made out of Brass)	Nett to Nett

RA may take consequential action as per Policy / Procedures.

Case No.:39/9/87- ALC1/2019	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00318/AM20/	RLA File :52/24/040/00029/AM20/	Lic.No/Date:5210043163 28.08.2019	

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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : Based on the comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/23/2020/- TSW dated 10.09.2020, Committee decided to ratify license as under:

Export item	Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING EITHER PLASTISIZER IE. ACETYL TRI BUTYL CITRATE OR DI BUTYL PHTHALATE OR SOLVENT I.E.ISOPROPYL ALCOHOL (HS CODE 39122029/39122019).	1Kg	WOOD PULP	0.672Kg
		ISOPROPYL ALCOHOL (IPA) SOLVENT (1028000 KGS.) OR ACETYLE TRI BUTYL CITRATE (400000 KGS.) ITC HS CODE 29181590, OR DI BUTYL PHTHALATE PLASTISIZER (400000 KGS.) ITC HS CODE 29173910.	0.196Kg

RA may take consequential action as per Policy / Procedures.

Case No.:13/12/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
7 HQ File :01/87/050/00412/AM20/	RLA File :10/24/040/00060/AM20/	Lic.No/Date:1010060309 22.10.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Case No.:34/12/87-ALC1/2019	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
8 HQ File :01/87/050/00433/AM20/	RLA File :04/24/040/00142/AM17/	Lic.No/Date:0410166230 31.10.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 28.07.2020 and reminder dated 15.10.2020. However, a reply is awaited. The committee deferred the case for last time.			

Case No.:41/12/87-ALC1/2019	Party Name:RELICAB CABLE MANUFACTURING LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
9 HQ File :01/87/050/00440/AM20/	RLA File :03/95/040/00751/AM20/	Lic.No/Date:0310832552 01.11.2019	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Composition and net import content of each raw material in the export products.			

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 बाणज्य एच सी ग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

b) Calculation for the requirement of imported and indigenous items, giving separately wastage.

Case No.:45/12/87- ALC1/2019	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00444/AM20/	RLA File :52/24/040/00038/AM20/	Lic.No/Date:5210043221 04.11.2019	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/23/2020/- TSW dated 10.09.2020, Committee decided to ratify license as under:			
Export item	Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHOL.	1Kg	WOOD PULP	0.672Kg
		ISOPROPYL ALCOHOL (IPA) SOLVENT	0.196Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:46/12/87- ALC1/2019	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00445/AM20/	RLA File :52/24/040/00037/AM20/	Lic.No/Date:5210043222 04.11.2019	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

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Case No.:2/15/87-ALC1/2019	Party Name:ASHIRVAD PIPES PVT LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00496/AM20/	RLA File :07/24/040/00209/AM20/	Lic.No/Date:0710115800 06.12.2019	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/496/AM20, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore- Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	1Kg	PVC Resin	0.934Kg/Kg of export
		Impact Modifier	Not allowed as shown indigenous in manufacturing process
		PVC Stabilizer	
		Processing AID	
		Titanium Dioxide	
RA may take consequential action as per Policy / Procedures.			

Dilip Kumar

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विदेश व्यापार महाविभाग/Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
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	Case No.:1/18/87-ALC1/2019	Party Name:SYNTHETIC PACKERS PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
13	HQ File :01/87/050/00568/AM20/	RLA File :07/24/040/00247/AM20/	Lic.No/Date:0710116057 23.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 15.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:3/18/87-ALC1/2019	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
14	HQ File :01/87/050/00570/AM20/	RLA File :05/24/040/00687/AM20/	Lic.No/Date:0510413432 24.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:7/18/87-ALC1/2019	Party Name:THOUSAND OAK INNOVATION LLP	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
15	HQ File :01/87/050/00574/AM20/	RLA File :24/24/040/00052/AM20/	Lic.No/Date:2410043001 29.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:8/18/87-ALC1/2019	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
16	HQ File :01/87/050/00575/AM20/	RLA File :08/24/040/00355/AM20/	Lic.No/Date:0810147126 30.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:9/18/87-ALC1/2019	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
17	HQ File :01/87/050/00576/AM20/	RLA File :08/24/040/00356/AM20/	Lic.No/Date:0810147127 30.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case for last time.				


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

18	Case No.:11/18/87- ALC1/2019	Party Name:COLORPLAST SYSTEMS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00578/AM20/	RLA File :05/23/040/00418/AM20/	Lic.No/Date:0510413509 31.01.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

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Case No.:12/18/87- ALC1/2019	Party Name:SHYAMALI EXPORT,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00579/AM20/	RLA File :04/24/040/00170/AM20/	Lic.No/Date:0410166485 03.02.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/579/AM20, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
POLYPROPYLENE TABLE MAT, COLOR IVORY SIZE 15" DIA (14400 PCS)	1Kg	POLYPROPYLENE TAPE IVORY of Red width	1.01Kg/Kg content
		NYLON 66 FILAMENT YARN HIGH TENACITY 210D (PP MAT STITCHING YARN)	1.01Kg/Kg content
RA may take consequential action as per Policy / Procedures.			

20	Case No.:19/18/87- ALC1/2019	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00586/AM20/	RLA File :02/24/040/00167/AM20/	Lic.No/Date:0210209741 05.02.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Justification for 76% wastage in machining with the help of drawing & design. b) Complete specification & drawing of export. c) Production/consumption data certified by GST for last 2 years. d) Commercial value of wastage generated.				

21	Case No.:24/18/87- ALC1/2019	Party Name:P&H MELAMINE TABLEWARE PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00591/AM20/	RLA File :05/24/040/00690/AM20/	Lic.No/Date:0510413536 06.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

22	Case No.:28/18/87- ALC1/2019	Party Name:ADDICA INDUSTRIES LLP	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00595/AM20/	RLA File :24/24/040/00054/AM20/	Lic.No/Date:2410043014 10.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

23	Case No.:29/18/87- ALC1/2019	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00596/AM20/	RLA File :34/24/040/00332/AM20/	Lic.No/Date:3410045856 10.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

24	Case No.:31/18/87- ALC1/2019	Party Name:KEY EXPORTS,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00598/AM20/	RLA File :03/94/040/00762/AM20/	Lic.No/Date:0310834760 11.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 01.06.2020 and reminder dated 127.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

25	Case No.:34/18/87- ALC1/2019	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00601/AM20/	RLA File :03/94/040/00958/AM20/	Lic.No/Date:0310834788 11.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

26	Case No.:35/18/87- ALC1/2019	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00602/AM20/	RLA File :34/24/040/00331/AM20/	Lic.No/Date:3410045861 11.02.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 20.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

27	Case No.:37/18/87-ALC1/2019	Party Name:ATUL LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00604/AM20/	RLA File :08/24/040/00371/AM20/	Lic.No/Date:0810147234 13.02.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.				

Case No.:41/8/87-ALC1/2020

Party Name:MPD INDUSTRIES PRIVATE LIMITED

Meet No/Date:8/87-ALC1/2020
28.10.2020

Approved

HQ File
:01/87/050/00895/AM21/

RLA File
:56/24/040/00046/AM20/

Lic.No/Date:5610005847
17.03.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/895/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
REACTIVE POLYAMIDE RESIN (100% Resin)	1Kg	DIMER ACID	0.650Kg
		TETRAETHYLENE PENTAMINE (TEPA)	0.200Kg
		DIETHYLENE TRIAMINE (DETA)	0.200Kg

RA may take consequential action as per Policy / Procedures.

Case No.:42/8/87-ALC1/2020

Party Name:MPD INDUSTRIES PRIVATE LIMITED

Meet No/Date:8/87-ALC1/2020
28.10.2020

Approved

HQ File
:01/87/050/00896/AM21/

RLA File
:56/24/040/00049/AM20/

Lic.No/Date:5610005850
19.03.2020

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/896/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYURETHANE RESIN (% NVM 70+/- 2%)	1Kg	PHTHALIC ANHYDRIDE	0.074Kg
		PENTAERYTHRITOL	0.143Kg
		MIX XYLENE	0.291Kg
		TOLUENE DI ISOCYANATE	0.143Kg

RA may take consequential action as per Policy / Procedures.

30	Case No.:43/8/87-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
	HQ File :01/87/050/00897/AM21/	RLA File :56/24/040/00048/AM20/	Lic.No/Date:5610005849 19.03.2020	


 दिलीप कुमार/DILIP KUMAR
 एन महादेशिक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महादेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/897/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYAMIDE RESIN (NON REACTIVE) (100% RESIN)	1Kg	DIMER ACID	0.5934Kg
		DIETHYLENE TRIAMINE	0.0494Kg
		PROPIONIC ACID	0.1019Kg
		ISOPHORONE DIAMINE	0.1404Kg

RA may take consequential action as per Policy / Procedures.

Case No.:40/8/87-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
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HQ File :01/87/050/00894/AM21/	RLA File :56/24/040/00050/AM20/	Lic.No/Date:5610005853 20.03.2020
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31 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/894/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
SHORT OIL ALKYD RESIN - ALK	1Kg	PHTHALIC ANHYDRIDE	0.272Kg
		PENTAERYTHRITOL	0.214Kg

RA may take consequential action as per Policy / Procedures.

Case No.:44/8/87-ALC1/2020	Party Name:MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
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HQ File :01/87/050/00898/AM21/	RLA File :56/24/040/00045/AM20/	Lic.No/Date:5610005852 20.03.2020
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32 Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/894/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
KETONIC RESIN	1Kg	CYCLOHEXANONE	0.85Kg
		PARAFORMALDEHYDE	0.31Kg

RA may take consequential action as per Policy / Procedures.

Case No.:1/2/87-ALC1/2020	Party Name:LORVEN FLEX & SACK INDIA PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
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33 HQ File :01/87/050/00660/AM21/	RLA File :09/24/040/00009/AM21/	Lic.No/Date:0910068610 16.04.2020
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Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for **hard copy** on 21.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.

Case No.:2/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
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34 HQ File	RLA File	Lic.No/Date:0310835612
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	:01/87/050/00661/AM21/	:03/95/040/01224/AM20/	18.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
35	Case No.:3/2/87-ALC1/2020 HQ File :01/87/050/00662/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01223/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835613 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
36	Case No.:4/2/87-ALC1/2020 HQ File :01/87/050/00663/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01248/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835616 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
37	Case No.:5/2/87-ALC1/2020 HQ File :01/87/050/00664/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01245/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835617 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
38	Case No.:6/2/87-ALC1/2020 HQ File :01/87/050/00665/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01247/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835618 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
39	Case No.:7/2/87-ALC1/2020 HQ File :01/87/050/00666/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01246/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835619 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
40	Case No.:8/2/87-ALC1/2020 HQ File :01/87/050/00667/AM21/	Party Name:RELIANCE INDUSTRIES LIMITED RLA File :03/95/040/01236/AM20/	Meet No/Date:8/87- ALC1/2020 28.10.2020 Lic.No/Date:0310835620 18.04.2020	Status: Deferred
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

	Case No.:9/2/87-ALC1/2020	Party Name:IWI STATIONERY PVT.LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00668/AM21/	RLA File :03/94/040/01090/AM20/	Lic.No/Date:0310835645 18.04.2020	
41	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Nett weight of export product. b) Nett content of each of Polymer in export. c) Catalogue of import item of S. No.1, 4 & 5.			
	Case No.:10/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
42	HQ File :01/87/050/00669/AM21/	RLA File :03/95/040/00001/AM21/	Lic.No/Date:0310835695 19.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:11/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
43	HQ File :01/87/050/00670/AM21/	RLA File :03/95/040/00002/AM21/	Lic.No/Date:0310835696 19.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:12/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
44	HQ File :01/87/050/00671/AM21/	RLA File :03/95/040/00003/AM21/	Lic.No/Date:0310835697 19.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:13/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
45	HQ File :01/87/050/00672/AM21/	RLA File :03/95/040/00004/AM21/	Lic.No/Date:0310835698 19.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:14/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
46	HQ File :01/87/050/00673/AM21/	RLA File :03/95/040/00005/AM21/	Lic.No/Date:0310835699 19.04.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			

47	Case No.:15/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00674/AM21/	RLA File :03/95/040/00006/AM21/	Lic.No/Date:0310835700 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
48	Case No.:16/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00675/AM21/	RLA File :03/95/040/00007/AM21/	Lic.No/Date:0310835701 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
49	Case No.:18/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00677/AM21/	RLA File :03/95/040/00009/AM21/	Lic.No/Date:0310835703 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
50	Case No.:19/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00678/AM21/	RLA File :03/95/040/00010/AM21/	Lic.No/Date:0310835704 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
51	Case No.:20/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00679/AM21/	RLA File :03/95/040/00011/AM21/	Lic.No/Date:0310835705 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
52	Case No.:21/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00680/AM21/	RLA File :03/95/040/00012/AM21/	Lic.No/Date:0310835706 19.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

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 विदेश व्यापार महानिदेशालय/DGFT
 योजना संख्या एच डी डी संज्ञासूचक
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

53	Case No.:22/2/87-ALC1/2020	Party Name:ASIAN PLASTOWARES PVT. LTD.,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00681/AM21/	RLA File :03/94/040/00012/AM21/	Lic.No/Date:0310835740 20.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 25.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

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Case No.:24/2/87-ALC1/2020	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00683/AM21/	RLA File :03/94/040/01086/AM20/	Lic.No/Date:0310835784 21.04.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/683/AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
POLY (OXY-1,2-ETHANEDIYL) ALPHA-BUTYL-OMEGA- HYDROXY-82% MIN	1Kg	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	0.643Kg
		ETHYLENE OXIDE	0.174Kg
RA may take consequential action as per Policy / Procedures.			

55

Case No.:23/2/87- ALC1/2020	Party Name:SHYAMALI EXPORT,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00682/AM21/	RLA File :04/24/040/00004/AM21/	Lic.No/Date:0410166678 22.04.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/682/AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Table Mat 38 cm PP-Plastic Black (58320 pcs).	1Kg	Polypropylene Tape Black of Red width	1.01Kg/Kg content
Table Mat 38 cm PP-Plastic Red (140040 pcs)	1Kg	Polypropylene Tape Red of Red width	1.01Kg/Kg content
RA may take consequential action as per Policy / Procedures.			

56	Case No.:25/2/87- ALC1/2020	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00684/AM21/	RLA File :34/24/040/00011/AM21/	Lic.No/Date:3410046004 22.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 27.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

57	Case No.:26/2/87-ALC1/2020	Party Name:GALA SHRINK FIT	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00685/AM21/	RLA File :03/94/040/01075/AM20/	Lic.No/Date:0310835844 25.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 25.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				
58	Case No.:27/2/87-ALC1/2020	Party Name:ENTREMONDE POLYCOATERS LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00686/AM21/	RLA File :03/94/040/01093/AM20/	Lic.No/Date:0310835881 25.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 25.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				
59	Case No.:28/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00687/AM21/	RLA File :03/95/040/01167/AM20/	Lic.No/Date:0310835933 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
60	Case No.:29/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00688/AM21/	RLA File :03/95/040/01110/AM20/	Lic.No/Date:0310835934 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
61	Case No.:30/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00689/AM21/	RLA File :03/95/040/01112/AM20/	Lic.No/Date:0310835962 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
62	Case No.:31/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00690/AM21/	RLA File :03/95/040/01111/AM20/	Lic.No/Date:0310835963 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

63	Case No.:32/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00691/AM21/	RLA File :03/95/040/01099/AM20/	Lic.No/Date:0310835964 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
64	Case No.:33/2/87-ALC1/2020	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00692/AM21/	RLA File :03/94/040/01057/AM20/	Lic.No/Date:0310836002 26.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 25.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				
65	Case No.:34/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00693/AM21/	RLA File :03/95/040/01097/AM20/	Lic.No/Date:0310835966 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
66	Case No.:35/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00694/AM21/	RLA File :03/95/040/01098/AM20/	Lic.No/Date:0310835965 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
67	Case No.:36/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00695/AM21/	RLA File :03/95/040/01137/AM20/	Lic.No/Date:0310835968 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
68	Case No.:37/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00696/AM21/	RLA File :03/95/040/01138/AM20/	Lic.No/Date:0310835971 26.04.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

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 कनिष्ठ एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	Case No.:38/2/87-ALC1/2020	Party Name:IMPEL EXPORTS	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
69	HQ File :01/87/050/00697/AM21/	RLA File :07/24/040/00013/AM21/	Lic.No/Date:0710116381 27.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 21.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:39/2/87-ALC1/2020	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
70	HQ File :01/87/050/00698/AM21/	RLA File :34/24/040/00012/AM21/	Lic.No/Date:3410046008 27.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 15.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

	Case No.:45/2/87-ALC1/2020	Party Name:JAGANNATH INDUSTRIES PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
71	HQ File :01/87/050/00704/AM21/	RLA File :13/24/040/00001/AM21/	Lic.No/Date:1310049566 28.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 21.08.2020 and reminder dated 20.10.2020. However, a reply is awaited. The committee deferred the case for last time.				

	Case No.:40/2/87-ALC1/2020	Party Name:SHRINATH FLEXI PACK PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
72	HQ File :01/87/050/00699/AM21/	RLA File :09/24/040/00055/AM21/	Lic.No/Date:0910068703 30.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 21.08.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case as last deferment.				

	Case No.:41/2/87-ALC1/2020	Party Name:SHRINATH FLEXI PACK PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
73	HQ File :01/87/050/00700/AM21/	RLA File :09/24/040/00054/AM21/	Lic.No/Date:0910068706 30.04.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 21.08.2020 and reminder dated 19.10.2020. However, a reply is awaited. The committee deferred the case as last deferment.				

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप सहायक निदेशक (आयात निर्यात), डी.डी.डी.
 विदेश व्यापार, भारत सरकार, भारत
 बाणेश्वर एवम् उद्योग भवन, नई दिल्ली
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	Case No.:42/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
74	HQ File :01/87/050/00701/AM21/	RLA File :03/95/040/00041/AM21/	Lic.No/Date:0310836050 01.05.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:43/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
75	HQ File :01/87/050/00702/AM21/	RLA File :03/95/040/00042/AM21/	Lic.No/Date:0310836056 01.05.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:44/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
76	HQ File :01/87/050/00703/AM21/	RLA File :03/95/040/00040/AM21/	Lic.No/Date:0310836057 01.05.2020	
	Decision : The committee considered the case as per agenda and decided to defer the matter.			
	Case No.:49/2/87-ALC1/2020	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
77	HQ File :01/87/050/00708/AM21/	RLA File :03/95/040/00036/AM21/	Lic.No/Date:0310836105 05.05.2020	
	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Exact name of export product. b) Nett content of import item in export. c) Details of indigenous input alongwith quantity.			
	Case No.:46/2/87-ALC1/2020	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
78	HQ File :01/87/050/00705/AM21/	RLA File :08/24/040/00014/AM21/	Lic.No/Date:0810147714 06.05.2020	
	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/705/AM21, the Committee decided to ratify the license as under:-			
	Export item	Quantity	Import item	Quantity
	PP WOVEN WITH LINER BIG BAGS / JUMBO BAGS	1000MT	PP WOVEN BABRICS	663MT
	(ACTUAL CONTENT OF PP WOVEN FABRICS -650MT, LLDPE LINER- 250MT, PP WEBBING-100MT)		LLDPE LINER	255MT
			PP WEBBING	102MT
	RA may take consequential action as per Policy / Procedures.			

Case No.:48/2/87-ALC1/2020	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00707/AM21/	RLA File :08/24/040/00017/AM21/	Lic.No/Date:0810147718 06.05.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/707/AM21, the Committee decided to ratify the license as under:-			
79	Export item POLYESTER RESIN P-111 (65+/-2% RESIN CONTENT)	Quantity 1Kg	Import item MP DIOL GLYCERINE NEO PENTYL GLYCOL ADIPIC ACID PHTHALIC ANHYDRIDE XYLENE SOLVENT C-9/ AROMATIC SOLVENT C- 9 BUTYL CELLOSOLVE Quantity 0.1750Kg 0.0523Kg 0.0563Kg 0.1016Kg 0.3360Kg 0.0280Kg 0.2470Kg 0.0830Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:50/2/87-ALC1/2020	Party Name:NISHANT MOULDINGS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00709/AM21/	RLA File :07/24/040/00017/AM21/	Lic.No/Date:0710116425 08.05.2020	
80	Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/709/AM21, the Committee decided to ratify the license as under:-		
	Export item PET PREFORMS	Quantity 500MT	Import item PET RESIN Quantity 510MT
RA may take consequential action as per Policy / Procedures.			

Case No.:51/2/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
81	HQ File :01/87/050/00710/AM21/	RLA File :03/95/040/00039/AM21/	Lic.No/Date:0310836146 08.05.2020
Decision : The committee considered the case as per agenda and decided to defer the matter.			

Case No.:1/5/87-ALC1/2020	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
82	HQ File :01/87/050/00785/AM21/	RLA File :05/24/040/00183/AM21/	Lic.No/Date:0510414668 21.07.2020
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 20.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Building Bhawan, New Delhi

83	Case No.:2/5/87-ALC1/2020	Party Name:AUM UDYOG	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00786/AM21/	RLA File :05/23/040/00091/AM21/	Lic.No/Date:0510414684 22.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 20.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				
84	Case No.:3/5/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00787/AM21/	RLA File :03/95/040/00244/AM21/	Lic.No/Date:0310837406 24.07.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
85	Case No.:4/5/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00788/AM21/	RLA File :03/95/040/00245/AM21/	Lic.No/Date:0310837407 24.07.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter.				
86	Case No.:5/5/87- ALC1/2020	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00789/AM21/	RLA File :08/24/040/00101/AM21/	Lic.No/Date:0810148221 24.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

Al. J. Kumar

विलीय कुमार/OLUP KUMAR
उप महासचिव, वि. उद्योग/Deputy DGFT
विदेश व्यापार महासचिव शाला/DOFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:6/5/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved	
HQ File :01/87/050/00790/AM21/	RLA File :03/94/040/00239/AM21/	Lic.No/Date:0310837457 29.07.2020		
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/50/790/AM21, the Committee decided to ratify the license as under:-				
87	Export item	Quantity	Import item	Quantity
	Blended Polyol (Ecopuf FA 2610 R)	1Kg	Phthalic Anhydride	0.0180Kg
			Diethylene Glycol	0.0259Kg
			Propylene Oxide	0.600Kg
			Catalyst (Benzyl Dimethyl Amine)	0.0024Kg
			Catalyst (Polycat 5)	0.0041Kg
			Catalyst (Polycat 8)	0.0147Kg
			Blowing Agent (Solkane 365/227)	0.057Kg
RA may take consequential action as per Policy / Procedures.				
Case No.:7/5/87-ALC1/2020	Party Name:VISION POLYMER PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred	
88	HQ File :01/87/050/00791/AM21/	RLA File :34/24/040/00101/AM21/	Lic.No/Date:3410046252 29.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				
Case No.:8/5/87-ALC1/2020	Party Name:CREATIVE PLASTIC PACKAGING PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred	
89	HQ File :01/87/050/00792/AM21/	RLA File :05/23/040/00108/AM21/	Lic.No/Date:0510414775 30.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 20.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				
Case No.:9/5/87-ALC1/2020	Party Name:VARUN BEVERAGES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved	
90	HQ File :01/87/050/00793/AM21/	RLA File :05/24/040/00199/AM21/	Lic.No/Date:0510414779 30.07.2020	

Shilpa Kumar

दिलीप कुमार
उप महासचिव, उद्योग, DGFT
विदेश व्यापार निदेशक, भारत सरकार
भारत सरकार, नई दिल्ली
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/793/AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYETHYLENE SHRINK WRAP FILM SINGLE LAYER FLEXIBLE PACKAGING MATERIAL	500MT	LDPE GRANULES POLYETHYLENE HAVING A SPECIFIC GRAVITY LESS THAN 0.94	304MT
		LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE	201MT

RA may take consequential action as per Policy / Procedures.

91	Case No.:10/5/87-ALC1/2020	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00794/AM21/	RLA File :07/24/040/00107/AM21/	Lic.No/Date:0710116818 30.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 20.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

92	Case No.:11/5/87-ALC1/2020	Party Name:TATTVA ENTERPRISES LLP	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
	HQ File :01/87/050/00795/AM21/	RLA File :03/95/040/00234/AM21/	Lic.No/Date:0310837506 30.07.2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/795/AM21, the Committee decided to ratify the license as under:-				
	Export item	Quantity	Import item	Quantity
	BAGS OF POLYETHYLENE (MADE OUT OF LLDPE GRANULES & REPROCESSED LLDPE GRANULES) (containing 60% LLDPE & 40% reprocessed LLDPE)	1000000Kg	LLDPE GRANULES REPROCESSED LLDPE GRANULES	630000Kg 420000Kg
RA may take consequential action as per Policy / Procedures.				

93	Case No.:12/5/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00796/AM21/	RLA File :03/95/040/00227/AM21/	Lic.No/Date:0310837534 31.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

94	Case No.:13/5/87-ALC1/2020	Party Name:VINYL TUBOS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510414804	

95	Case No.:14/5/87- ALC1/2020	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00798/AM21/	RLA File :05/24/040/00206/AM21/	Lic.No/Date:0510414805 31.07.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

97	Case No.:16/5/87- ALC1/2020	Party Name:JOS MARINE TECHNICAL SERVICES PVT. LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00800/AM21/	RLA File :10/24/040/00037/AM21/	Lic.No/Date:1010060608 07.08.2020	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

Case No.:17/5/87- ALC1/2020	Party Name:VARUN BEVERAGES LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Approved
HQ File :01/87/050/00801/AM21/	RLA File :05/24/040/00218/AM21/	Lic.No/Date:0510414843 10.08.2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/801/AM21, the Committee decided to ratify the license as under:-

25

दिलीप कुमार
 उप महासचिव, उद्योग विभाग, भारत
 विदेश व्यापार भवन, शांति/UDGF
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	GRANULES [F19010]	
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RA may take consequential action as per Policy / Procedures.

99	Case No.:18/5/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
	HQ File :01/87/050/00802/AM21/	RLA File :03/94/040/00332/AM21/	Lic.No/Date:0310837622 11.08.2020	
	Decision : Committee considered the case as per agenda and decided to defer it for re-examination by DPIIT.			

100	Case No.:19/5/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00803/AM21/	RLA File :03/94/040/00333/AM21/	Lic.No/Date:0310837624 11.08.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

101	Case No.:20/5/87-ALC1/2020	Party Name:GUJARAT FLUORO CHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00804/AM21/	RLA File :34/24/040/00123/AM21/	Lic.No/Date:3410046282 11.08.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

102	Case No.:24/5/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00808/AM21/	RLA File :02/24/040/00055/AM21/	Lic.No/Date:0210210033 13.08.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

103	Case No.:25/5/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00809/AM21/	RLA File :02/24/040/00056/AM21/	Lic.No/Date:0210210036 13.08.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

104	Case No.:21/5/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00805/AM21/	RLA File :03/94/040/00253/AM21/	Lic.No/Date:0310837662 14.08.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.				

105	Case No.:22/5/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Approved
	HQ File :01/87/050/00806/AM21/	RLA File :03/94/040/00209/AM21/	Lic.No/Date:0310837666 14.08.2020	
Decision : Based on the technical comments of Department for Promotion of Industry and Internal Trade furnished vide their communication No. P-47011/26/2020/- TSW dated 05.10.2020, Committee decided to ratify license as under:				

Export Item	QTY	S. No.	Import Items	QTY
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559

Dr. P. Kumar

डिप्टी कमिशनर, डिप्टी कमिशनर
एवं महासचिव, डिप्टी कमिशनर, DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Nylon. (Total Quantity to be exported 19,000.00 kgs)	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
	9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
	15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
	16	RUBBER CHEMICAL :ACCELERATOR	0.464
	17	RUBBER CHEMICAL :RETARDERS	0.123
	18	ZINC OXIDE	2.155
	19	STEARIC ACID	1.246
	20	MICROCRYSTALLINE PETROLEUM WAX	0.674
	21	PRECIPITATED SILICA	0.429
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
	24	PHENOLIC TACKIFIER RESIN	0.107
	25	INSOLUBLE SULPHUR	0.137
	29	PROCESSING ADDITIVES	0.545
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
TOTAL			118.722

Export Item	QTY	Sr. No.	Import Items	QTY
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Q	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTAD	8.735

Quantity to be exported 2,788,000.00 kgs)			DIENE RUBBER SBR- 1712 / 1723 / 1783	
	7		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8		7A) CARBON BLACK FEED STOCK (CBFS)	48.430
	9		NYLON TYRE CORD FABRIC (DIPPED)	6.878
	10		RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
	13		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
	14		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
	15		RUBBER CHEMICAL :ANTIOXIDANTS	0.917
	16		RUBBER CHEMICAL :ACCELERATOR	0.494
	17		RUBBER CHEMICAL :RETARDERS	0.097
	18		ZINC OXIDE	1.810
	19		STEARIC ACID	1.084
	20		MICROCRYSTALLINE PETROLEUM WAX	0.836
	21		PRECIPITATED SILICA	0.002
	22		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
	24		PHENOLIC TACKIFIER RESIN	0.199
	25		INSOLUBLE SULPHUR	0.101
	29		PROCESSING ADDITIVES	0.568
	30		HOMOGENIZING AGENT	0.001
	32		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34		BLADDERS	0.020
	35		ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.605

Export Item	QTY	S. No.	Import Items	QTY
4. New Pneumatic Tyres of Rubber, of a kind used on agricultural or for	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक निदेशक निदेशक / Dy. DGFT
 निदेशक निदेशक निदेशक / Dy. DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

estry vehicles and machines, B. Radi als - Nylon and Po lyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER S BR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTAD IENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Bla ck)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRI C (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNE SS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE CO ATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PR ODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROM ATIC CONSTITUENT, USED AS PLASTICISERS AND AL SO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPO UND RELEASE)	0.200
			TOTAL	125.198
Export Item	QTY	S. No.	Import Items	QTY
5. New Pneumati	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251

c Tyres of Rubber, Of a kind used on agricultural or for estry vehicles and machines, C. Nyl on and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
	9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.443
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
	16	RUBBER CHEMICAL :ACCELERATOR	0.605
	17	RUBBER CHEMICAL :RETARDERS	0.111
	18	ZINC OXIDE	1.839
	19	STEARIC ACID	0.771
	20	MICROCRYSTALLINE PETROLEUM WAX	0.751
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
	24	PHENOLIC TACKIFIER RESIN	0.728
	25	INSOLUBLE SULPHUR	0.569
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
	29	PROCESSING ADDITIVES	0.448
	30	HOMOGENIZING AGENT	0.561
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.148
Export Item	QTY	S. No.	Import Items	QTY
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or for forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645

		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	121.688

Export Item	QTY	S. No.	Import Items	QTY
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804

Dilip Kumar

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वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry

		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	118.615

Export Item	QTY	S. No.	Import Items	QTY
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H	0.448


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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		S		
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683
		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		23	PETROLEUM TACKIFIER RESIN	0.564
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695
		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	120.396
Export Item	QTY	S. No.	Import Items	QTY
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and P	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Bla	0.000

polyester. (Total Quantity to be exported 77,000.00 kgs)		ck)	
	8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
	9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRI C (DIPPED)	0.051
	11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNE SS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE CO ATED TYRE BEADWIRE)	2.983
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.482
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
	16	RUBBER CHEMICAL :ACCELERATOR	0.632
	17	RUBBER CHEMICAL :RETARDERS	0.126
	18	ZINC OXIDE	1.772
	19	STEARIC ACID	0.876
	20	MICROCRYSTALLINE PETROLEUM WAX	0.828
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PR ODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROM ATIC CONSTITUENT, USED AS PLASTICISERS AND AL SO KNOWN AS RUBBER PROCESS OIL.	4.124
	24	PHENOLIC TACKIFIER RESIN	0.569
	25	INSOLUBLE SULPHUR	0.240
	29	PROCESSING ADDITIVES	0.463
	30	HOMOGENIZING AGENT	0.303
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER COMPO UND RELEASE)	0.200
		TOTAL	124.984

Export Item	QTY	S. No.	Import Items	QTY
10. New Pneumat ic Tyres of Rubber , Of a kind used o n construction, mi	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURA L RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786

ning or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
	9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
	16	RUBBER CHEMICAL :ACCELERATOR	0.566
	17	RUBBER CHEMICAL :RETARDERS	0.096
	18	ZINC OXIDE	1.873
	19	STEARIC ACID	0.865
	20	MICROCRYSTALLINE PETROLEUM WAX	0.798
	21	PRECIPITATED SILICA	0.216
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
	23	PETROLEUM TACKIFIER RESIN	0.089
	24	PHENOLIC TACKIFIER RESIN	0.660
	25	INSOLUBLE SULPHUR	0.452
	26	SILANE COUPLING AGENT	0.040
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
	29	PROCESSING ADDITIVES	0.321
	30	HOMOGENIZING AGENT	0.197
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024



		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	123.653

Export Item	QTY	S. No.	Description	QTY
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575
Export Item	QTY	S. No.	Import Items	QTY
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCT	3.881

			ODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	122.776
Export Item	QTY	S. No.	Import Items	QTY
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / H S	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091

Shilp Kumar

शिल्पी कुमार / SHILP KUMAR
 उप महा निदेशक (विदेशी व्यापार) / Dy. DGFT
 विदेशी व्यापार, महानिदेशालय / DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025
			TOTAL	124.883

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

106	Case No.:23/5/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00807/AM21/	RLA File :03/94/040/00215/AM21/	Lic.No/Date:0310837667 14.08.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.			

107	Case No.:26/5/87-ALC1/2020	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00810/AM21/	RLA File :05/24/040/00232/AM21/	Lic.No/Date:0510414898 17.08.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

108	Case No.:27/5/87-ALC1/2020	Party Name:SAHARA LABELS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00811/AM21/	RLA File :07/24/040/00120/AM21/	Lic.No/Date:0710116891 17.08.2020	
	Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm for hard copy on 19.10.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

109	Case No.:1/8/87-ALC1/2020	Party Name:SHYAMALI	Meet No/Date:8/87-	Status:
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Dr. P. Kumar

डिप्टी कमिशनर, एन.डी.डी. 03/05/2020
उप महासचिव, वि. नं. 1/8/87-ALC1/2020
विदेश व्यापार मंत्रालय/राज्य/डिप्टी
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	EXPORT,	ALC1/2020 28.10.2020	Deferred
	HQ File :01/87/050/00855/AM21/	RLA File :04/24/040/00095/AM21/	Lic.No/Date:0410167079 21.09.2020
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

110	Case No.:2/8/87-ALC1/2020	Party Name:NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00856/AM21/	RLA File :05/24/040/00281/AM21/	Lic.No/Date:0510415278 22.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

111	Case No.:3/8/87-ALC1/2020	Party Name:STRAW EXPRESS LLP	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00857/AM21/	RLA File :03/95/040/00388/AM21/	Lic.No/Date:0310838439 24.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

112	Case No.:7/8/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00861/AM21/	RLA File :24/24/040/00045/AM21/	Lic.No/Date:2410043257 24.09.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) As per manufacturing process other item are being used i.e. Lubricants, Pigment & Impact modifier. Furnish quantity of these inputs used please.				
b) Exact name of Plasticizer & Stabilizer.				
c) As per 4E wastage is 0% while as per inputs required wastage is 9%. Please clarify.				

113	Case No.:4/8/87-ALC1/2020	Party Name:TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00858/AM21/	RLA File :05/24/040/00305/AM21/	Lic.No/Date:0510415317 25.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
एए महानिदेशक विदेश व्यापार/ए.ए. डी.डी.
विदेश व्यापार महाविदेशालय/डी.डी.
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

114	Case No.:5/8/87-ALC1/2020	Party Name:TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00859/AM21/	RLA File :05/24/040/00306/AM21/	Lic.No/Date:0510415318 25.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

115	Case No.:6/8/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00860/AM21/	RLA File :03/94/040/00449/AM21/	Lic.No/Date:0310838462 25.09.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Complete and balanced chemical reaction showing molecular weight and molar requirement. b) Justification to show 18.34% water of reaction in the process. c) % non-volatile material in export item.				

116	Case No.:8/8/87-ALC1/2020	Party Name:WELSPUN FLOORING LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00862/AM21/	RLA File :03/95/040/00254/AM21/	Lic.No/Date:0310838473 25.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

117	Case No.:9/8/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00863/AM21/	RLA File :07/24/040/00169/AM21/	Lic.No/Date:0710117063 28.09.2020	
Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Details of import item from SI. No. 4 to 8 with size & space and justification for quantity imported. b) Drawing & photograph of export product.				

118	Case No.:10/8/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00864/AM21/	RLA File :07/24/040/00168/AM21/	Lic.No/Date:0710117064 28.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per				

Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.

119	Case No.:11/8/87-ALC1/2020	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00865/AM21/	RLA File :07/24/040/00170/AM21/	Lic.No/Date:0710117065 28.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

120	Case No.:12/8/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00866/AM21/	RLA File :50/24/040/00004/AM21/	Lic.No/Date:5010002733 28.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

121	Case No.:13/8/87-ALC1/2020	Party Name:AUTOMARK TECHNOLOGIES (INDIA) PVT. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00867/AM21/	RLA File :50/24/040/00005/AM21/	Lic.No/Date:5010002734 28.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

122	Case No.:14/8/87-ALC1/2020	Party Name:GRINDWELL NORTON LTD	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00868/AM21/	RLA File :03/94/040/00319/AM21/	Lic.No/Date:0310838550 29.09.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

123	Case No.:15/8/87-ALC1/2020	Party Name:LAXMI DENTAL EXPORT PVT. LTD.	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00869/AM21/	RLA File :03/95/040/00397/AM21/	Lic.No/Date:0310838615 01.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

124	Case No.:16/8/87-ALC1/2020	Party Name:HINDUSTAN	Meet No/Date:8/87-	Status:
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Deep Kumar
 दिलीप कुमार/का.प्र.सं.सं.
 उप महानिदेशक वि.सं.सं.सं.सं.
 विदेश व्यापार संस.सं.सं.सं.
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		ADHESIVES LTD	ALC1/2020 28.10.2020	Deferred
	HQ File :01/87/050/00870/AM21/	RLA File :05/23/040/00210/AM21/	Lic.No/Date:0510415389 01.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:17/8/87-ALC1/2020	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
125	HQ File :01/87/050/00871/AM21/	RLA File :05/23/040/00211/AM21/	Lic.No/Date:0510415390 01.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:22/8/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
126	HQ File :01/87/050/00876/AM21/	RLA File :13/24/040/00040/AM21/	Lic.No/Date:1310049691 01.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:18/8/87-ALC1/2020	Party Name:KWIK PATCH LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
127	HQ File :01/87/050/00872/AM21/	RLA File :04/24/040/00097/AM21/	Lic.No/Date:0410167137 05.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:19/8/87-ALC1/2020	Party Name:EVERY DENNISON (INDIA) PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
128	HQ File :01/87/050/00873/AM21/	RLA File :05/23/040/00213/AM21/	Lic.No/Date:0510415416 06.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

	Case No.:20/8/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
129	HQ File	RLA File	Lic.No/Date:0310838720	


 दिलीप कुमार
 उप महानिदेशक (विदेश व्यापार), भारत
 विदेश व्यापार महानिदेशक, भारत
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	:01/87/050/00874/AM21/	:03/94/040/00373/AM21/	06.10.2020	
	Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.			
130	Case No.:21/8/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00875/AM21/	RLA File :02/24/040/00088/AM21/	Lic.No/Date:0210210145 06.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
131	Case No.:23/8/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00877/AM21/	RLA File :03/94/040/00742/AM20/	Lic.No/Date:0310838776 07.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
132	Case No.:24/8/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00878/AM21/	RLA File :03/94/040/00813/AM20/	Lic.No/Date:0310838778 07.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
133	Case No.:25/8/87-ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00879/AM21/	RLA File :03/94/040/00814/AM20/	Lic.No/Date:0310838779 07.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
134	Case No.:26/8/87-ALC1/2020	Party Name:EUPHORIA PACKAGING LLP	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00880/AM21/	RLA File :08/24/040/00224/AM21/	Lic.No/Date:0810148769 09.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per			

S. P. Kumar
 दिलीप कुमार, प्रमुख, निदेशक
 उप महासंचालक (विदेशी निवेश) एवं
 निदेशक, निदेशावली/DCFT
 वणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.

135	Case No.:27/8/87-ALC1/2020	Party Name:EM TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00881/AM21/	RLA File :31/83/040/00076/AM21/	Lic.No/Date:3110067878 09.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

136	Case No.:28/8/87-ALC1/2020	Party Name:YOGESHWAR POLYMERS	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00882/AM21/	RLA File :08/24/040/00215/AM21/	Lic.No/Date:0810148775 09.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

137	Case No.:29/8/87-ALC1/2020	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00883/AM21/	RLA File :03/94/040/00502/AM21/	Lic.No/Date:0310838832 13.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

138	Case No.:30/8/87-ALC1/2020	Party Name:GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00884/AM21/	RLA File :33/24/040/00014/AM21/	Lic.No/Date:3310030753 13.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

139	Case No.:31/8/87-ALC1/2020	Party Name:METRO POLYTHENE MANUFACTURERS	Meet No/Date:8/87-ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00885/AM21/	RLA File :03/95/040/00422/AM21/	Lic.No/Date:0310838845 13.10.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

140	Case No.:32/8/87-ALC1/2020	Party Name:SAMARO	Meet No/Date:8/87-	Status:
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Ajit Kumar
 Director
 Ministry of Commerce and Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		GLOBAL INDUSTRIES PRIVATE LIMITED	ALC1/2020 28.10.2020	Deferred
	HQ File :01/87/050/00886/AM21/	RLA File :03/95/040/00428/AM21/	Lic.No/Date:0310838846 13.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

141	Case No.:33/8/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00887/AM21/	RLA File :03/94/040/00496/AM21/	Lic.No/Date:0310838849 13.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

142	Case No.:34/8/87-ALC1/2020	Party Name:CEAKAY INDUSTRIES	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00888/AM21/	RLA File :10/24/040/00048/AM21/	Lic.No/Date:1010060673 13.10.2020	
Decision : The committee considered the case as per agenda and noted that the hard copy furnished by the firm. Committee considered the case and decided to send the hard copy to DPIIT for examination and deferred the case.				

143	Case No.:35/8/87- ALC1/2020	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00889/AM21/	RLA File :08/24/040/00234/AM21/	Lic.No/Date:0810148788 13.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

144	Case No.:36/8/87-ALC1/2020	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
	HQ File :01/87/050/00890/AM21/	RLA File :08/24/040/00235/AM21/	Lic.No/Date:0810148789 13.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

145	Case No.:37/8/87-ALC1/2020	Party Name:WELSPUN FLOORING LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
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Dilip Kumar
दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 सचिवालय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File :01/87/050/00891/AM21/	RLA File :03/95/040/00432/AM21/	Lic.No/Date:0310838879 14.10.2020
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.		

Case No.:38/8/87- ALC1/2020	Party Name:GOLDEN ROLLS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00892/AM21/	RLA File :33/24/040/00017/AM21/	Lic.No/Date:3310030756 14.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:39/8/87-ALC1/2020	Party Name:STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00893/AM21/	RLA File :09/24/040/00387/AM21/	Lic.No/Date:0910069330 15.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:45/8/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00899/AM21/	RLA File :03/94/040/00494/AM21/	Lic.No/Date:0310838943 16.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:46/8/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00900/AM21/	RLA File :03/94/040/00495/AM21/	Lic.No/Date:0310838945 16.10.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:47/8/87-ALC1/2020	Party Name:CEAT LTD.	Meet No/Date:8/87- ALC1/2020 28.10.2020	Status: Deferred
HQ File :01/87/050/00901/AM21/	RLA File :03/94/040/00493/AM21/	Lic.No/Date:0310838946 16.10.2020	

Anil Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक निदेश, निर्यात/Dy. DGFT
निदेश, निर्यात महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महाविदेशी विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
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